

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 995 of 2021

Jiwan Kumar Jalan & Anr. Petitioners

Versus

The State of Jharkhand & Anr. Opp. Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Ajit Kumar, Advocate

For the State : Mr. Suraj Verma, A.P.P.

05/Dated: 08/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the petitioners, let this matter appear after four weeks under the heading for admission.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/